

It is the statutory responsibility of States to ensure prevention and detection of crime and maintenance of Law and Order in stations and trains, which they discharge through Government Railway Police (GRP). Railways, through the Railway Protection Force, are supplementing efforts of States in strengthening of railway security.

**High-speed self-propelled accident relief trains**

2908. SHRI T.M. SELVAGANAPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways are considering to induct high-speed self-propelled accident relief trains to enable rescue equipments to reach the accident site faster and held speedy rescue and restoration work;

(b) if so, the details thereof;

(c) whether it is also a fact that Railways need to form a group which would take care of accident related issues; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) and (b) Yes, Sir. Two sets of High Speed Self Propelled Accident Relief train (SPART) having speed potential of 160/200 kmph with transfer of technology have been sanctioned in the Rolling Stock Programme 2013-14.

(c) No, Sir.

(d) Does not arise.

**Railways' search for alternate source of energy**

2909. SHRI C.M. RAMESH: Will the Minister of RAILWAYS be pleased to state:

(a) to what extent the increase in fares by Railways would reduce the impact of increase in the price of diesel recently;

(b) whether Railways are looking for alternate source of energy and reduce dependence on diesel; and

(c) if so, the efforts made in that direction in the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) The fare rationalization effected from 22.01.2013 is expected to mobilise an additional passenger earning of Rs. 6,600 crore annually.